

Annexure – 7

Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13th May, 2021;

List of creditors as on: 14th August, 2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	Department	Government											
	Office of the Assistant Commissioner, CGST, Mumbai	Yes		63,13,258.00	41,03,613.00	Unsecured	No	NA	NA	NA	0	22,09,645.00	
TOTAL				63,13,258.00	41,03,613.00							22,09,645.00	

As per the information received from the Erstwhile Management of the Corporate Debtor and as per the audited financial statements for the Financial Year 2020-21, the amount of Rs. 2209645/- has been paid by the Corporate Debtor. Accordingly, the amount stands rejected.

